

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA
UNSTARRED QUESTION NO. 4177**

TO BE ANSWERED ON 27th MARCH, 2023 (MONDAY)/ CHAITRA 6, 1945 (SAKA)

ATAL PENSION YOJANA

4177. Shri Ram Mohan Naidu Kinjarapu,
Shri Thomas Chazhikadan,
Shri Jayadev Galla:

Will the Minister of Finance be pleased to state:

- (a) whether the Atal Pension Yojana is fulfilling its unique objective of extending social security net to senior citizens in the country;
- (b) if so, the details thereof including the number of beneficiaries along with the ratio of male and female beneficiaries under the scheme in the country during the last three years, State-wise including Andhra Pradesh and Kerala;
- (c) the number of women, NRI women and transgender community beneficiaries from the State of Andhra Pradesh during the said period, district-wise; and
- (d) the significant steps taken/proposed to be taken by the Government to address the anomalies in the implementation of the scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) to (d) Atal Pension Yojana (APY) was launched on 9th May, 2015, with the objective of creating a universal social security system for all Indians, especially the poor, the under-privileged and the workers in the unorganised sector. It is open to all citizens of India between 18-40 years of age having a savings bank account in a bank or post-office. For better targeting of guaranteed pension to unorganised sector workers, an income tax payer shall not be eligible to join APY from 1st October, 2022. The subscriber under APY is required to make a monthly/quarterly/six monthly contribution of an amount determined by the amount of pension chosen and the age of joining the scheme. The subscriber shall receive a government guaranteed minimum pension of Rs. 1000 per month, Rs. 2000 per month, Rs. 3000 per month, Rs. 4000 per month or Rs. 5000 per month, after the age of 60 years until death, depending on the contribution chosen. Upon the death of subscriber before the age of 60 years, spouse of the subscriber has the option to continue contributing to APY account of the subscriber, for the remaining vesting period, till the original subscriber would have attained the age of 60 years. The spouse of the subscriber shall then be entitled to receive the same pension amount as that of the subscriber until the death of the spouse. After the death of both the subscriber and the spouse, the nominee of the subscriber shall be entitled to receive the pension wealth, as accumulated till age 60 of the subscriber.

As per the scheme, subscriber will receive pension benefit on attaining the age of 60 years. Hence, the pension benefit under APY is expected to start from 2035 onwards.

The State/UT-wise enrolment under APY for the FY 2020-21, 2021-22, 2022-23 (as on 20th March, 2023), is enclosed at Annexure A.

The State/UT-wise -Gender-wise enrolment under APY for the FY 2020-21, 2021-22, 2022-23 (as on 20th March, 2023), is enclosed at Annexure B.

The District-wise enrolment of women, NRI women and transgender community under APY in the State of Andhra Pradesh, for the FY 2020-21, 2021-22, 2022-23 (as on 28th February, 2023), is enclosed at Annexure C

Annexure A

Lok Sabha Unstarred Question No. 4177 regarding “Atal Pension Yojana” for 27.03.2023

The State/UT-wise enrolment under APY for the FY 2020-21, 2021-22, 2022-23 (as on 20th March, 2023)

S.No.	Name of State/UT	FY 2020-21	FY 2021-22	FY 2022-23
1	Andaman & Nicobar Islands	2,331	5,464	4,890
2	Andhra Pradesh	3,32,267	4,20,076	4,83,992
3	Arunachal Pradesh	13,710	21,576	23,711
4	Assam	2,16,733	2,32,370	2,79,195
5	Bihar	8,26,047	11,74,868	9,71,908
6	Chandigarh	13,006	16,533	30,549
7	Chhattisgarh	1,54,589	2,30,292	2,63,239
8	Dadra and Nagar Haveli and Daman and Diu	17,459	27,259	30,585
9	Delhi	1,46,514	2,04,992	1,94,923
10	Goa	20,195	31,559	32,721
11	Gujarat	2,60,336	3,65,431	3,30,197
12	Haryana	1,47,146	1,79,771	2,55,948
13	Himachal Pradesh	55,355	83,715	83,910
14	Jammu & Kashmir	16,357	26,211	37,760
15	Jharkhand	2,47,106	3,19,888	3,71,630
16	Karnataka	4,04,111	4,18,487	4,45,849
17	Kerala	1,08,392	1,42,342	1,43,303
18	Lakshadweep	787	1,061	1,309
19	Ladakh	374	544	1,034
20	Madhya Pradesh	4,86,816	5,42,109	6,41,989
21	Maharashtra	5,94,443	7,80,376	8,91,414
22	Manipur	18,947	22,768	31,499
23	Meghalaya	16,960	30,088	30,333
24	Mizoram	6,677	10,200	10,504
25	Nagaland	20,045	33,652	35,033
26	Odisha	3,35,295	3,69,700	3,44,250
27	Puducherry	7,147	10,524	10,588
28	Punjab	2,03,383	2,35,004	3,22,224
29	Rajasthan	4,00,398	6,36,799	6,56,630
30	Sikkim	31,475	62,480	65,366
31	Tamil Nadu	5,24,486	6,71,734	6,75,049
32	Telangana	1,91,631	2,54,651	2,97,282
33	Tripura	27,637	37,295	44,647
34	Uttar Pradesh	12,49,919	15,31,868	19,98,832
35	Uttarakhand	76,672	1,01,441	1,29,408
36	West Bengal	7,38,703	6,77,808	8,28,351
37	Others*	693	543	549
Total		79,14,142	99,11,479	1,10,00,601

(Source: PFRDA)

*Others include NRI enrolments etc

Lok Sabha Unstarred Question No. 4177 regarding “Atal Pension Yojana” for 27.03.2023

The State/UT-wise -Gender-wise enrolment under APY for the FY 2020-21, 2021-22, 2022-23
(as on 20th March, 2023)

S. No	Name of State/UT	FY 2020-21			FY 2021-22			FY 2022-23		
		Female	Male	Trans gender	Female	Male	Trans gender	Female	Male	Trans gender
1	Andaman & Nicobar Islands	1,054	1,277	0	2,293	3,169	2	2,215	2,675	0
2	Andhra Pradesh	1,85,967	1,46,242	58	2,47,364	1,72,499	213	3,04,842	1,78,835	315
3	Arunachal Pradesh	6,518	7,190	2	9,864	11,704	8	11,771	11,938	2
4	Assam	1,27,920	88,776	37	1,32,602	99,739	29	1,70,740	1,08,418	37
5	Bihar	4,44,019	3,81,977	51	6,43,619	5,31,154	95	5,66,850	4,04,945	113
6	Chandigarh	5,082	7,919	5	6,333	10,198	2	12,550	17,971	28
7	Chhattisgarh	74,233	80,334	22	1,12,725	1,17,521	46	1,40,147	1,23,034	58
8	Dadra & Nagar Haveli and Daman & Diu	6,759	10,693	7	11,930	15,322	7	13,831	16,748	6
9	Delhi	56,853	89,632	29	76,957	1,27,949	86	78,189	1,16,589	145
10	Goa	7,964	12,228	3	13,215	18,335	9	13,164	19,550	7
11	Gujarat	72,232	1,88,071	33	98,105	2,67,266	60	96,855	2,33,243	99
12	Haryana	48,347	98,772	27	68,908	1,10,828	35	1,05,614	1,50,243	91
13	Himachal Pradesh	19,931	35,420	4	32,309	51,398	8	33,299	50,597	14
14	Jammu & Kashmir	5,053	11,304	0	8,519	17,683	9	12,267	25,477	16
15	Jharkhand	1,26,896	1,20,193	17	1,64,151	1,55,672	65	2,09,383	1,62,189	58
16	Karnataka	1,55,795	2,48,265	51	1,68,753	2,49,656	78	2,02,183	2,43,484	182
17	Kerala	55,430	52,929	33	71,444	70,867	31	73,783	69,472	48
18	Lakshadweep	408	379	0	594	466	1	685	624	0
19	Ladakh	146	228	0	154	390	0	367	666	1
20	Madhya Pradesh	2,15,410	2,71,323	83	2,29,512	3,12,455	142	2,97,638	3,44,119	232
21	Maharashtra	2,64,387	3,29,867	189	3,29,745	4,50,307	324	3,82,977	5,08,031	406
22	Manipur	8,696	10,248	3	10,720	12,043	5	15,278	16,218	3
23	Meghalaya	9,356	7,601	3	16,784	13,300	4	16,346	13,981	6
24	Mizoram	3,167	3,508	2	4,979	5,219	2	5,197	5,306	1
25	Nagaland	8,794	11,250	1	13,821	19,830	1	14,249	20,779	5
26	Odisha	1,68,645	1,66,591	59	1,93,847	1,75,783	70	1,90,492	1,53,641	117
27	Puducherry	3,486	3,659	2	6,151	4,371	2	6,299	4,288	1
28	Punjab	75,935	1,27,435	13	96,989	1,37,991	24	1,38,178	1,83,934	112
29	Rajasthan	1,42,627	2,57,750	21	2,41,800	3,94,931	68	2,55,024	4,01,494	112
30	Sikkim	20,324	11,141	10	41,019	21,429	32	44,424	20,914	28
31	Tamil Nadu	2,81,821	2,42,431	234	3,64,300	3,07,011	423	3,85,032	2,89,565	452
32	Telangana	98,451	93,148	32	1,42,224	1,12,289	138	1,69,767	1,27,289	226
33	Tripura	13,237	14,397	3	18,700	18,588	7	24,085	20,555	7
34	Uttar Pradesh	4,59,787	7,89,937	195	5,90,338	9,40,954	576	7,77,335	12,20,706	791
35	Uttarakhand	26,714	49,955	3	39,438	61,978	25	45,957	83,403	48
36	West Bengal	3,97,204	3,41,402	97	3,75,319	3,02,387	102	4,82,598	3,45,601	152
37	Others*	182	510	1	216	327	0	233	316	0
	Total	35,98,830	43,13,982	1,330	45,85,741	53,23,009	2,729	52,99,844	56,96,838	3,919

(Source: PFRDA)

*Others include NRI enrolments etc.

Lok Sabha Unstarred Question No. 4177 regarding “Atal Pension Yojana” for 27.03.2023

The District-wise enrolment of women, NRI women and transgender community under APY in the State of Andhra Pradesh, for the FY 2020-21, 2021-22, 2022-23 (as on 28th February, 2023)

S.No	Name of the District	FY 2020-21		FY 2021-22		FY 2022-23	
		Female	Trans gender	Female	Trans gender	Female	Trans gender
1	Guntur	20,176	3	36,414	49	33,608	28
2	East Godavari	16,028	3	29,899	30	34,301	61
3	Krishna	18,412	4	23,271	10	32,701	16
4	West Godavari	15,480	6	19,123	12	24,703	51
5	Alluri Sitharama Raju	16,266	1	22,463	19	19,959	25
6	Kurnool	20,232	14	23,817	19	32,074	21
7	Chittoor	14,442	6	17,885	5	28,400	22
8	Prakasam	12,904	7	22,835	24	29,366	26
9	Anantapur	13,182	5	18,751	13	27,347	22
10	SPSR Nellore	11,542	2	14,512	14	22,740	21
11	Srikakulam	10,841	1	16,372	15	13,187	14
12	Y.S.R.	10,243	1	14,908	12	22,116	12
13	Parvathipuram Manyam	10,176	2	13,533	11	11,121	7
Total		1,89,924	55	2,73,783	233	3,31,623	326

(Source: PFRDA)

Note:

Districts are identified by mapping subscriber PIN code with latest PIN code and District directory (Oct, 2021) available in database of Department of Post.

Separate mapping for NRI data for Andhra Pradesh State and its districts is not available.